

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 529 of 2019**

The State of Jharkhand and others ... .. Appellants

Versus

Md. Ahsanullah Khan ... .. Respondent

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Appellants: M/s. Sachin Kumar, Addl. A.G.-II  
For the Respondent: Mr. Prem Pujari Roy, Advocate

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**Oral Order**

**21/Dated: 13.04.2021**

As prayed on behalf of the appellants-State, put up this case on  
20.04.2021.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**